

ment Corporations.—The need for expeditious implementation of letters of intent and licences issued in favour of the Small Industries Development Corporations was brought to the notice of the State Ministers of Industries who attended the Conference. The State Governments have been requested to ensure early implementation of letters of intent and licences.

ABANDONING OF T. V. MANUFACTURING

270. SHRI VEERENDRA PATIL : Will the Minister of ELECTRONICS be pleased to state :

(a) whether it is a fact that most of the T. V. manufacturing companies are proposing to abandon their projects because of the terms and conditions of manufacture laid down by Government ; and

(b) if so, the reaction of Government in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS WHO WILL ALSO ASSIST THE PRIME MINISTER IN PARLIAMENTARY WORK RELATING TO DEPARTMENTS OF ATOMIC ENERGY AND ELECTRONICS (SHRI K. C. PANT) : (a) No, Sir. On the other hand most of the entrepreneurs authorised to set up manufacture of TV sets are making satisfactory progress. No adverse terms and conditions have been laid down by Government and all possible assistance is being rendered.

(b) Does not arise.

NEW PERSONNEL POLICY AS RECOMMENDED BY A. R. C.

271. SHRI KOTA PUNNAIAH :
SHRI K. L. N. PRASAD :
SHRI SITARAM KESRI :
SHRI SITARAM JAIPURIA :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government are considering a proposal to evolve a new personnel policy on the lines recommended by the Administrative Reforms Commission ;

(b) if so, what were the recommendations made by the A. R. C. and whether these recommendations were strongly criticised by the All India Confederation of Central Officers Association ; and

(c) whether a high level advisory Council on personnel administration has been set up ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) and (b) The Administrative Reforms Commission in their Report on Personnel Administration have made wide ranging recommendations regarding recruitment, training, placing, promotion, etc. of all levels of Government staff. These recommendations have been examined and decisions have already been taken on some of them. The remaining ones are under consideration. There is no report of any criticism of these recommendations by the All India Confederation of Central Officers' Association.

(c) The Administrative Reforms Commission, in their Report on the Machinery of the Government of India and its Procedures of Work, had recommended setting up of an Advisory Council on Personnel Administration. This recommendation has been accepted by Government, and the Council, consisting of eminent persons with extensive knowledge and experience in the field of personnel administration, has been constituted. The functions of the Council are :

(a) to advise Government of broad policy matters in Personnel Administration specially with a view to act as a feeder line of new ideas and thinking in this field ;

(b) to consider and recommend broad lines of policy in the field of Personnel Administration ; and

(c) to advise on matters in the field specially placed before the Council for consideration.